

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 554/2017**

New Delhi, this the 23<sup>rd</sup> day of November, 2017

**Hon'ble Mrs. Jasmine Ahmed, Member (J)  
Hon'ble Mrs. P. Gopinath, Member (A)**

Vikas Yadav, Age 19 years, Recruitment/Group-C,  
S/o Sh. Karan Singh Yadav,  
R/o RZF-943/4, MG Marg, Raj Nagar-II,  
Palam Colony, New Delhi. ....Applicant

(By Advocate : Shri U. Srivastava)

Vs.

1. The Staff Selection Commission,  
through its Chairman,  
Lodhi Road, New Delhi.
2. The Dy. Commissioner of Police  
Recruitment Cell, New Police Line,  
Kingsway Camp, Delhi. ....Respondents

(By Advocate : Ms. Neetu Mishra for Ms. Rashmi Chopra, and  
Mr. H. K. Bajpai for Mr. Gyanendra Singh)

**O R D E R (ORAL)**

**Hon'ble Mrs. Jasmine Ahmed, Member (J) :**

Learned counsel for the applicant states that this matter has become infructuous as the applicant was allowed to appear in the examination as per Court's order and he has qualified in it.

2. Accordingly, the O.A is dismissed as having become infructuous.

(P. Gopinath)  
Member (A)

(Jasmine Ahmed)  
Member (J)

/Mbt/